

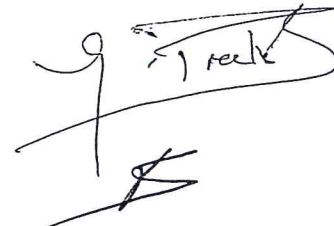



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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN (TECHNICAL – MEMBER)

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017
NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD
NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	PRAKASH GOKLANY	Advocate for Petitioner	
2.	VINCENT SUBRAMANI	SC for SEBI	
3.	K. NYANIVANMAN	Authorized Representative for OZ	
4.	SRINIVASAN. M. S.	Counsel for Objector (NSDL)	

ORDER

Counsel for petitioner present. Counsel representing the Objector present. Counsel representing the SEBI present. All the counsels made their submissions. Counsel for petitioner prayed for time for filing written submissions. Considering his submissions, time is enlarged at request with a direction to file the written submissions and furnish a copy of the same to the other side prior to the next date of hearing. The order dated 16.03.2018 is extended till the next date of hearing. Put up on 10.04.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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